

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 97 of 2015**

**Dated : 16<sup>th</sup> September, 2016**

**In the matter of:**

**Meghalaya Power Distribution Corporation Ltd.**

**... Appellant(s)**

**Vs.**

**Meghalaya State Electricity Regulatory Commission**

**... Respondent(s)**

**ORDER**

The court could not assemble on 13/09/2016 due to declared holiday on account of Eid. As agreed by the parties list the matter on **28/09/2016**.

**COURT MASTER**